

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/284(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL ( IN THE MATTER OF GANGOUR RESIDENCY PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearance (via video conferencing/physically)**

Ms. Rashmi Bothra, Adv.

] For the Income Tax Officer

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **10.09.2024**.

**(Anamitra Pal)  
Court Officer**

**Ar.**